(b) and (c) State/Union Territory Governments have issued Gazette Notifications broadly giving incentives like allocation of land at concessional rates, exemption fi'om building tax levied by the Revenue Department and concession of electricity and water charges etc. for hotels.

## **Payment of Compensatory Wages to ITDC Employees**

- 273 5. SARDAR BALV^TOER SINGH BHUNDAR: Will the Minister of TOURISM be pleased to state :
- (a) whether ITDC was paying any compensatory wages to its employees during the Election days during the last four years;
  - (b) if so, the details thereof; and
  - (c) whether this practice is still continuous; if not, reasons therefor?

THE MINISTER OF TOURISM AND MINISTER OF CUUTURE (SHRI ANANTH KUMAR): (a) to (c) ITDC has been allowing compensatory off to the employees in lieu of performing normal duties on election day in its hotel units in the past. In the year 1998 for the first time one day extra wages were paid in its four units, namely. Hotels Kanishka, Ranjit, Janpath and Indraprastlia, New Delhi to employees for performing normal duties on Election day. To obviate confiision, a policy circular has been issued by the Management to permit compensatory off to the employees who perform their duties in the hotels on election day.

## **Development of Adventure Tourism**

- $2736.\ SHRI\ NARENDRA\ MOHAN:$  Will the Minister of TOURISM be pleased to state :
- (a) the plans of Government to promote extensively domestic tourism both for the foreign and domestic tourists;
- (b) the details of activities being devoted towards adventure tourism and the sports which have been developed for this;
- (c) whether Government agencies are adequately equipped to handle this growing adventure tourism or some private agencies have been involved in this; and
  - (d) if so, what are the details thereof?

THE MINISTER OF TOURISM AND MINISTER OF CULTURE (SHRI ANANTHKUMAR): (a) 1. Creating awareness by way of advertising in print and electronic media.